| For office use Only | | | | | |
|---------------------|--------------|--|--|--|--|
| Peon. Entry No/2023 | Peon Seat No | | | | |

Affix latest passport size
Photograph and sign
across the same
in such a way that part
of the signature should
come on photograph and
the remaining part on
the application.

To, The Registrar (Administration), High Court of Bombay at Goa, Penha-de-Franca, Porvorim – Goa.

Subject: Application for the post of Peon.

| 1. | | me of the Applicant Block letters) | : | Mr/Mrs/Ms. | Name | e Middle nam | e Surname | |
|----|--|---|---|------------|----------|--------------|-----------|--|
| 2. | Dat | te and place of Birth | : | : Date : | | | | |
| | | | | Place: | | | | |
| 3. | | e on the date of publication of advertisement (YY/MM/DD) | : | Years | | Months | Days | |
| 4. | Ger | nder (Male/Female/others) | : | | <u>l</u> | | | |
| 5. | Vis | sible identification marks | : | | | | | |
| 6. | Full Address for correspondence (In block letters) | | : | | | | | |
| 7. | Permanent Address | | : | | | | | |
| 8. | a. | Whether the candidate belongs to Scheduled Caste/Scheduled Tribe/Other Backward Classes/ Nomadic Tribe recognized by the Government | : | | | | | |
| | b. | Documents annexed in support thereof | : | | | | | |

| 9. | a. Marital Status (Married/Unmarried/Divorced) | | : | | | | | |
|-----|---|--------------------------|---|----------|---------|----------|------|---------|
| | b. | If married, do you have- | | | | | | |
| | | i. | more than one wife living (if a male) | : | | | | |
| | | ii. | married a person having already a wife living (if a female) | : | | | | |
| 10. | In case of change in name/surname, documents annexed in support of change in name | | | : | | | | |
| 11. | Number of children as on the date of advertisement | | | : | | | | |
| 12. | a. Are you citizen of India? | | : | | | | | |
| | b. Documents annexed in support thereof | | | : | | | | |
| 13. | Mobile No. | | : | | | | | |
| 14. | Email ID | | : | | | | | |
| 15. | Aa | dhar | No | : | | | | |
| 16. | Valid Employment Exchange Reg. Number, if any | | : | Reg. No. | | Valid up | oto: | |
| 17. | yea | ars re | esidence certificate of 15 sidence in the State of Goa is (YES or NO) | : | | | | |
| 18. | a. | Motl | her tongue | : | | | | |
| | b. | cand | er languages which the lidate can speak and/or read or write (YES or NO) | : | Marathi | Hi | ndi | English |
| | c. | | wledge of Konkani language S or NO) | : | | I | l | |
| | d. | | ument attached as proof of wledge of Konkani | : | | | | |

| 19. | a. | Whether the appl relatives working | | : | | | | | |
|------------|--|---|----------------------|-----|-------------------------------|-------------------|------------------|----------------------|-------------------|
| | b. | If yes, give the derelationship. | etails of relative/s | WC | rk | king in Judic | eiary with n | ame, designa | tion & |
| | | Name | Org. Name | | | Desig | nation | | nship with didate |
| 20. | a. | Whether the appl Government emp | | • | | | | | |
| | b. | Whether application is routed through proper channel. | | | | | | | |
| | c. | Whether N.O.C. from parent department is annexed | | | | | | | |
| 21. | | | Educa | tio | na | al Qualifica | tions : | | |
| Sr. No. | S.S.C. / I.T.I./or equivalent H.S.S.C. / Graduate Board/ Unive | | ersit | у | Month & Year of Passing | Marks obtained | Maximum marks | Class/ Percentage | |
| | | | | | | | | | |
| | | | | | | | | | |
| | | | | | | | | | |
| | | | | | | | | | |
| | | | | | | | | | |
| | | (No | te: May attach | ado | lit | tional sheets | s, if requir | ed) | |

| 22. | Other Technical Qualifications if any: | | | | | | | |
|------------|--|---|---|-----------------------|--|--------------|--|--|
| | I | Details of other technical qualifications | Duration in months/years | | Name of Authority/Institute issuing Certificate | | | |
| | | | | | | | | |
| | | | | | | | | |
| 23. | | | T | xperience (if any) : | | | | |
| Sr. No. | Name & address of Post held the Employer | | Post held | Date From upto | | Total Period | | |
| a | | | | Tioni | upto | | | |
| b | | | | | | | | |
| | 1 | (Note | : May attach ad | ditional sheets, if 1 | required) | | | |
| 24. | a. Is there any criminal or civil proceedings held/pending against the candidate or whether he/she was convicted by Criminal Court or held guilty/ facing disciplinary enquiry/ proceeding? (mention details) b. if he/she has been convicted for an offence involving moral turpitude or is or has been permanently debarred or disqualified by the High Court or UPSC or any State Service Commission, as the case may be, from appearing in any examination or selection process conducted by it | | held/pending late or whether convicted by or held guilty/ ary enquiry/ | | | | | |
| | | | moral turpitude en permanently salified by the SC or any State on, as the case pearing in any | | | | | |

| Details of two respectable persons who know the candidate and who have issued the Character certificate in (Form B) on or after the date of publication of this advertisement | | | | |
|---|--|--------------------------------|---|--|
| Name | | | Address | Mobile Number |
| | | | | |
| | | | | |
| 'e-challan' receipt Number wi | th Date | : | | |
| List of enclosures/documents | | : | | |
| attested except Declaration a character certificates [Form | and is A & | | | |
| | Name 'e-challan' receipt Number wi List of enclosures/documents (All annexed documents must attested except Declaration a character certificates [Form | Character certificate in (Form | Character certificate in (Form B) ad Name 'e-challan' receipt Number with Date List of enclosures/documents (All annexed documents must be self attested except Declaration and character certificates [Forms A & | Character certificate in (Form B) on or after the date of padvertisement Name Address 'e-challan' receipt Number with Date List of enclosures/documents (All annexed documents must be self attested except Declaration and character certificates [Forms A & |

Dated: Name and Signature of Applicant

FORM 'A'

(To be submitted in original)

DECLARATION

| 1) I the applicant Mr/Mrs./Msdo hereby | | | | | | | |
|--|--|--|--|--|--|--|--|
| declare that there is no criminal prosecution pending against me nor have I been held | | | | | | | |
| guilty or convicted by a Criminal Court nor am I facing any disciplinary/criminal | | | | | | | |
| enquiry. I have not been debarred by any Union or State Public Service Commission or | | | | | | | |
| Government or Public Body from seeking Employment. | | | | | | | |
| | | | | | | | |
| I do understand that in the event of particulars or information given herein being | | | | | | | |
| found false or incorrect, my candidature for the post is liable to be rejected or canceled. | | | | | | | |
| In the event of any information found to be false or discrepancies in the particulars being | | | | | | | |
| detected after my appointment, my services shall be terminated without any notice to me. | | | | | | | |
| | | | | | | | |
| 2) I have (Number of) living child/children as on today. Out of which the | | | | | | | |
| number of child/children born after 28 th March, 2005 is | | | | | | | |
| (mention dates of birth, if any). | | | | | | | |
| | | | | | | | |
| I am aware that, if any total number of living children are more than two, due to | | | | | | | |
| the children born after 28 th March, 2006, I am liable to be disqualified for the same post. | | | | | | | |
| | | | | | | | |
| I do hereby declare that all the entries made in the Application Form and the | | | | | | | |
| aforesaid declaration are true and correct to the best of my knowledge and belief. | | | | | | | |
| | | | | | | | |
| Dlaga . | | | | | | | |
| Place :- Date :- Name and Signature of Applicant | | | | | | | |
| | | | | | | | |
| Note: The above declaration should also be filled in and signed by unmarried candidate stating 'Not Applicable' in respective cases. | | | | | | | |

FORM 'B'

(To be submitted in original)

CHARACTER CERTIFICATE (1)

| Certified that, Mr./Mrs./Ms | son/daughter |
|--|--|
| wife of Mr. | r/o |
| is well known to me since last | years. To the best of my knowledge and belief |
| he/she bears good moral character | and has nothing adverse which debars his/her |
| suitability for Government job. He/she | e is not my relative. |
| | |
| | |
| Place: | Signature |
| Date: | Name |
| | Address |
| | |
| Seal of the | |
| issuing Authority | |
| | Mobile No |
| | |
| | |
| | |
| | |
| | |
| Note: The Character Certificate must be issu | ed by the persons whose names are mentioned at Sr. No. 25 of |

the application form.

FORM 'B'

(To be submitted in original)

CHARACTER CERTIFICATE (2)

| Certified that, Mr./Mrs./Ms | • | son/daughter |
|---|-------------------------------|-------------------------------------|
| wife of Mr. | r/o | |
| is well known to me since last | years. To the best | st of my knowledge and belief |
| he/she bears good moral charac | eter and has nothing ac | dverse which debars his/her |
| suitability for Government job. He | /she is not my relative. | |
| | | |
| | | |
| Place: | Signature | |
| Date: | Name | |
| | Address | |
| | | |
| Seal of the | | |
| issuing Authority | | |
| | Mobile No _ | |
| | | |
| | | |
| | | |
| | | |
| | | |
| Note: The Character Certificate must be | issued by the persons whose n | ames are mentioned at Sr. No. 25 of |

the application form.